

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1879
TO BE ANSWERED ON 10.12.2015

FUNDS FOR SOLAR PROJECTS FOR CHHATTISGARH

1879. DR. BANSHILAL MAHATO:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the funds allocated for the solar energy projects during the last three years and the current year in the country, State/UT-wise including Chhattisgarh;
- (b) whether instances of non-utilisation of such allocated funds have been reported during the said period;
- (c) if so, the details thereof, project wise, State/UT-wise; and
- (d) the remedial steps taken by the Government to ensure optimum utilisation of funds allocated/sanctioned for solar energy projects in the country?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE
ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): The total funds released under Solar programme, year wise are given below:
Rs. In Crores

Year	Funds released
2012-13	568.64
2013-14	636.20
2014-15	1111.28
2015-16 (till 31/10/2015)	1584.21

State-wise details of funds released in some solar programme during the last three years and current year are given at Annexure-I. The details of funds released under Off-grid Solar PV Systems are given at Annexure-II.

(b)&(c): Government monitors the progress of solar power projects regularly and funds are released only as per requirements. In case funds remain unutilized with implementing agency, further releases are stopped.

(d): The steps taken by the Government to ensure optimum utilization of funds allocated/sanctioned for solar energy projects in the country are as under:

- i. Projects are sanctioned with a specified project duration;
- ii. Progress is monitored from time to time.
- iii. The implementing agency has to submit utilization certificate/statement of expenditure duly certified by the chartered accountant;
- iv. The State Nodal Agencies /Implementing Agencies are requested from time to time to avoid parking of funds; and
- v. The Implementing Agencies are not released further funds unless they submit the utilisation certificates for previous releases.

ANNEXURE-I

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA
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State-wise details of funds released by the Government for setting up Grid
Connected solar power plants during last three years and current year

Sl. No.	State / UT	Funds released (In Rs. Crore)			
		2012-13	2013-14	2014-15	2015-16
1	Andhra Pradesh	15.18	13.60	146.08	3.87
2	Chhattisgarh	4.45	5.66	5.55	5.18
3	Gujarat	0.00	0.00	2.75	0
4	Haryana	7.72	9.25	11.82	9.86
5	Jharkhand	11.25	14.00	29.30	18.12
6	Karnataka	0.00	0.00	12.00	20
7	Kerala	0.00	0.00	3.60	0.25
8	Madhya Pradesh	2.93	4.81	8.29	12.68
9	Maharashtra	7.12	7.78	6.62	7.68
10	Odisha	3.74	6.45	13.09	0
11	Punjab	4.35	8.93	32.35	0
12	Rajasthan	11.73	25.26	56.40	37.36
13	Tamil Nadu	7.52	17.00	15.40	9.88
14	Telangana	0.00	0.00	2.75	0
15	Uttar Pradesh	4.66	4.77	17.15	3.5
16	Uttarakhand	0.22	7.64	18.25	5.72
17	West Bengal	0.00	0.00	6.00	0
18	Delhi	0.00	0.49	0.00	0
19	Meghalaya	-	-	-	0.25
20	Arunachal	-	-	-	0.25
21	Nagaland	-	-	-	0.25
	TOTAL	80.87	125.64	387.4	136.33

In addition to this, Rs.360.82 Crores has been released to SECI during the current year for VGF scheme for further disbursement to States/Implementing agencies.

ANNEXURE-II

ANNEXURE-II REFERRED TP IN REPLY TO PART (a) OF THE LOK SABHA
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DETAILS OF FUNDS ALLOCATED FOR OFF-GRID SOLAR PV SYSTEMS

State-wise Funds released under SPV Programmes during 2012-13, 2013-14, 2014-15 and 2015-16					
Sl. No.	States/UTs	Fund released in Rs. in Lakhs during			
		2012-13	2013-14	2014-15	2015-16(current year)
1	Andhra Pradesh	134.41	29.37	3205.47	184.06
2	Arunachal Pradesh	582.26	428.14	261.28	0
3	Assam	223	304.20	57	261.27
4	Bihar	20	350.00	647.67	52.16
5	Chhattisgarh	5282.13	1115.23	3013.73	1419.44
6	Delhi	0.00	0	102.04	230.66
7	Goa	0	0	0	0
8	Gujarat	0	6.57	1689.05	1660.05
9	Haryana	225.69	0	623.54	356.01
10	Himachal Pradesh	191.39	2098.31	1628.02	4632.32
11	Jammu & Kashmir	3361.1	3696.61	1914.75	2564.75
12	Jharkhand	270.49	0	651	0
13	Karnataka	113.59	840.21	833.59	444.51
14	Kerala	854.68	0	2370.34	1084.85
15	Lakshadweep	0	644.96	0	375.00
16	Madhya Pradesh	448.97	0	1569.64	40.60
17	Maharashtra	27.57	0	3431.39	1742.13
18	Manipur	1483.3	368.97	147.47	1277.76
19	Meghalaya	0	501.83	572.91	0
20	Mizoram	178.8	394.28	702.01	740.91
21	Nagaland	1036.4	425.00	349.6	475.30
20	Odisha	0	0	1294.33	177.11
21	Puducherry	0	0	26.4	0
22	Punjab	96.51	203.39	1023.98	153.86
23	Rajasthan	3890.32	1248.31	11488.72	14420.55
24	Sikkim	261.63	819.75	141.33	0
25	Tamil Nadu	127.95	2028.79	2938.96	2779.44
26	Tripura	401.9	0	112.5	310.03

State-wise Funds released under SPV Programmes during 2012-13, 2013-14, 2014-15 and 2015-16					
Sl. No.	States/UTs	Fund released in Rs. in Lakhs during			
		2012-13	2013-14	2014-15	2015-16(current year)
27	Uttarakhand	123	4056.64	115.42	2391.08
28	Uttar Pradesh	2675.35	17.01	4480.84	793.93
29	West Bengal	382.02	0	166.75	177.38
30	Telangana			2231.57	528.10
31	Chandigarh	0	0	276.04	0
32	Others (CEL, REIL, NABARD, Regional Rural Banks, NGOs, etc.) and other Channel Partners	17526.01	13058.71	13410.66	8021.68
TOTAL		39918.47	32636.28	61478.00	47318.65